

RAJYA SABHA

Friday, the 5th December, 2014/14th Agrahayana, 1936 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MEMBER SWORN

SHRI PRABHU SURESH PRABHAKAR (Haryana)

MR. CHAIRMAN: Now, Papers to be laid on the Table ... *(Interruptions)*...

(MR. DEPUTY CHAIRMAN *in the Chair.*)

SHRI DEREK O'BRIEN: Sir, please give me a chance to explain.
... *(Interruptions)*...

PAPERS LAID ON THE TABLE

I. Notifications of the Ministry of Communications and Information Technology

II. Reports and Accounts (2013-14) of the Semiconductor Integrated Circuit Layout Design Registry (SICLDR), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shri Ravi Shankar Prasad, I lay
on the Table:—

I. (i) A copy each (in English and Hindi) of the following Notifications of the
Ministry of Communications and Information Technology (Department of
Telecommunications), under Section 37 of the Telecom Regulatory Authority
of India Act, 1997:—

(1) F. No. 305-01/2014-QoS, dated the 21st August, 2014, publishing the
Standards of Quality of Service of Basic Telephone Service (wireline)
and Cellular Mobile Telephone Service (Third Amendment) Regulations,
2014.

(2) F. No. 409-21/2013-NSL-I, dated the 20th August, 2014, publishing the
International Calling Card Services (Access Charges) Regulations, 2014.

- (3) No. 6-33/2014-B and CS, dated the 18th July, 2014, publishing the Telecommunication (Broadcasting and Cable Services) Interconnection (Digital Addressable Cable Television Systems) (Fourth Amendment) Regulation, 2014.
- (4) No. 6-32/2014-B and CS, dated the 18th July, 2014, publishing the Telecommunication (Broadcasting and Cable Services) Interconnection (Eighth Amendment) Regulation, 2014.
- (5) F. No 305-3/2014-QoS, dated the 24th July, 2014, publishing the Standards of Quality of Service for Wireless Data Services (Amendments) Regulations, 2014.

[Placed in Library. for (1) to (5) See No. L.T. 1071/16/14]

- (ii) A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Electronics and Information Technology) Notification No. S.O. 2905 (E), dated the 13th November, 2014, regarding Expansion of schedule to the Electronics and Information Technology Goods (Requirement for Compulsory Registration) Order, 2012 to include 15 more products, under Section 39 of the Bureau of Indian Standards Act, 1986.

[Placed in Library. See No. L.T. 926/16/14]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Semiconductor Integrated Circuit Layout Design Registry (SICLDR), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Registry.

[Placed in Library. See No. L.T. 925/16/14]

...(Interruptions)...

Reports and Accounts (2013-14) of various Corporations, Society, Councils, Board and Institute and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- A. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—